

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:666
ANSWERED ON:08.07.2009
DISPOSAL OF BIO MEDICAL WASTE
Pal Shri Jagdambika

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether most of the hospitals are not disposing of bio-medical waste as per the guidelines;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the pilferage of hospital waste poses threat to the patients and the people living in the surrounding area of the hospital;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure timely and proper disposal of bio-medical waste without being pilfered?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (e): In so far as Central Government Hospitals viz. Dr. RML Hospital, Safdarjung Hospital, LHMC and associated hospitals are concerned the Bio-medical Waste is collected, segregated, transported, stored, treated and disposed off as per the Bio-medical Waste(Management and Handling) Rules, 1998. In each of the hospital an Infection Control Committee is in existence which review, monitor and initiate appropriate action as and when required. Training to the doctors, nurses, para-medical staff and others are sensitized periodically regarding the safe handling of the Bio-medical Waste. Moreover the Ministry of Health and Family Welfare has prepared the National Guidelines on Bio-medical Waste Management in consonance with the Rules and circulated to all the states and UTs for compliance.